

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
QUESTION NO 03.08.2011
ANSWERED ON
FORMATION OF TELANGANA STATE .

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SHRI K.E. ISMAIL

Will the Minister of COAL, PETROLEUM AND NATURAL GAS, HOME AFFAIRS be pleased to state :-

- (a) whether it is a fact that the Hon`ble Minister has made a statement on December 9, 2009 that process for formation of Telangana State has been started by Government of India;
- (b) if so, the details thereof;
- (c) how far Government could go for bringing in the required legislation in this regard;
- (d) whether it is also a fact that some MLAs and MPs had tendered their resignations on this issue; and
- (e) if so, the details of the steps taken towards that end?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI JITENDRA SINGH)

(a) to (c): Yes, Sir. After the Statement the Government had constituted a Committee under the Chairmanship of Mr. Justice (Retd.) B.N. Srikrishna in February, 2010 to hold discussions with all sections people and political parties and groups in Andhra Pradesh to examine the situation with reference to the demand for a separate State of Telangana. The committee had submitted its report on 30.12.2010.

(d) & (e): Yes sir. However, the resignations of the MLAs and MPs have not been accepted.